

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated -23/07/2010

PROCEEDINGS

Judiciary – Posting of newly recruited Munsiff-Magistrates - Orders issued.

Read : 1.GO(Ms)No. 150/2010/Home dated 02-07-2010
2. High Court order No.B1-17892/2009 dated 23/07/2010

ORDER NO. B1 – 6770 / 2010

As per the GO cited first above the Government have appointed 12 Munsiff-Magistrates in the Kerala State Judicial Service and the statutory preinduction training has completed on 07.07.2010. Hence the following orders are issued:

1. Sri.Antony M.C., Metro Plaza, Market Road Junction, Banerji Road, Ernakulam who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Munsiff-Magistrate, Sulthan Bathery. He will take charge as Munsiff-Magistrate, Sulthan Bathery from the Judicial Magistrate of First Class, Sulthan Bathery

2. Sri.Suresh P.M., Puthenpurackal House, Padinjarakara PO, Vazhamana, Vaikom who stands appointed as Munsiff-Magistrate in the Kerala Judicial Service is posted as Addl.Munsiff, Kochi. He will take charge as Addl.Munsiff, Kochi from the Principal, Munsiff, Kochi

3. Sri.Jayasankar G, 19/476, Breeze Lodge, R.S.Road, Ottapalam who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class-IV(Mobile Court), Thiruvananthapuram. He will take charge as Judicial Magistrate of First Class-IV(Mobile Court), Thiruvananthapuram from the Judicial Magistrate of First Class-I, Thiruvananthapuram

4. Sri.Biju V.G., Vengalathu House, Thiruvathra PO, Chavakkad, Thrissur who stands appointed as Munsiff-Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class-II, Ernakulam. He will take charge as Judicial Magistrate of First Class-II, Ernakulam from the Judicial Magistrate of First Class-I, Ernakulam

5. Sri.Hareesh G., Plavunilkkunathil, Vettor PO, Kumbazha, Pathanamthitta who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Munsiff-Magistrate, Peermade. He will take charge as Munsiff-Magistrate, Peermade from the Judicial Magistrate of First Class, Peermade.

6. Sri.Noushadali K., Kanniyan House, Kattumunda, Naduvathu Post, Malappuram who stands appointed as Munsiff- Magistrate in the Kerala Judicial

Service is posted as Judicial Magistrate of First Class-I, Palakkad. He will take charge as Judicial Magistrate of First Class-I, Palakkad from the Judicial Magistrate of First Class-III, Palakkad.

7. Sri. Sreekumar D., Plavilaputhenveedu, Mulavana PO, Kundara, Kollam who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class, Chavakkad. He will take charge as Judicial Magistrate of First Class, Chavakkad from the Munsiff, Chavakkad.

8. Smt. Prasanna K, Cherukonvayalil, Kunnathur East PO, Kollam who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Judicial First Class Magistrate-II, Kanjirappally. She will take charge as Judicial First Class Magistrate-II, Kanjirappally from the Judicial First Class Magistrate-I, Kanjirappally

9. Sri. Johnson M.I., Madamana House Perambra PO, Thrissur who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class-II(Mobile Court), Kottayam. He will take charge as Judicial Magistrate of First Class-II(Mobile Court), Kottayam from the Judicial Magistrate of First Class-I, Kottayam

10. Sri. Santhosh K.Venu, Kalarickal House Pullazhy PO, Olarikkara, Thrissur who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Munsiff-Magistrate, Kattappana. He will take charge as Munsiff-Magistrate, Kattappana from the Judicial Magistrate of First Class, Idukki. He will also take the additional charge of Judicial Magistrate of First Class, Nedumkandam from the Judicial First Class Magistrate, Idukki and continue hold the full additional charge until further orders.

11. Smt. Ambili C.S., Pournami, TC 15/487, Vellayambalam, Sasthamangalam PO, Thiruvananthapuram who stands appointed as Munsiff-Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class-I, Kollam. She will take charge as Judicial Magistrate of First Class-I, Kollam from the Judicial Magistrate of First Class-II, Kollam

12. Smt. Anju Meera Birla, 32/1962 E, Parackal Palarivattam PO, Kochi who stands appointed as Munsiff- Magistrate in the Kerala Judicial Service is posted as Judicial Magistrate of First Class-I, Thrissur. She will take charge as Judicial Magistrate of First Class-I, Thrissur from the Judicial Magistrate of First Class-II, Thrissur.

The Officers will take charge at their respective stations on 02.08.2010.

They will take the oath of allegiance to the Union of India and to the Constitution of India before the District and Sessions Judges / Chief Judicial Magistrates concerned. They will produce Medical Certificate of fitness from a Medical Officer not below the rank of a Civil Surgeon in the form prescribed in Rule 13 Part I, Kerala Service Rules before the District and Sessions Judges / Chief Judicial Magistrates on their joining duty.

The Officers are informed that they will be on probation for a period of two years on duty within a continuous period of three years subject to their passing of tests as prescribed in Rules 11 and 12 of the Kerala Judicial Service Rules, 1991.

The Officers are eligible for Robe Allowance at the rate of Rs.5000/- once in five years. The Officers except at Sl.No. 2 are eligible for special allowance for extra administrative work at the rate of Rs.500/- per month in their new stations.

(By Order)



A.HARIPRASAD

Registrar (Subordinate Judiciary)

To

The Accountant General(A&E) Kerala, Thiruvananthapuram(12 copies)
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government Home(C)Department, Tvpm(with C/L)
The Director of Public Relations , Thiruvananthapuram.
The Director & Additional Director of the Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority ,
The District Judges of 14 Districts.
The Chief Judicial Magistrate of 14 Districts.
The Munsiff-Magistrates of Peermade, Kattappana & Sulthan Bathery
The Principal & Addl. Munsiff of Kochi & Munsiff, Chavakkad
The Judicial Magistrates of First Class, Peermade, Sulthan Bathery,
Chavakkad, Nedumkandam & Idukki
The Judicial Magistrates of First Class-I & III, Palakkad, Kottayam
The Judicial Magistrate of First Class-I&II, Kollam, Ernakulam, Kanjirappally, Thrissur
The Judicial Magistrate of First Class-I, Thiruvananthapuram
The Judicial Magistrate of First Class-IV(Mobile Court), Thiruvananthapuram
The Judicial Magistrate of First Class-II(Mobile Court), Kottayam
The Officers concerned.
The PS to the Honourable the Chief Justice, High Court.
The Public Relation Officer, High Court.
The Confidential Assistants to the Registrars, High Court,
Kerala Judicial Academy, High Court.
The B2, B3, B4, B5, C1, D2, E1 & I1 Seats, High Court.
The Administrative Records Section, High Court (2 copies).
The Kerala Judicial Academy, High Court.

Copy Submitted to:-

The Honourable the Judges